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Title: Introduction of the Agricultural and Processed Food Products Export Development Authority (Amendment) Bill, 2008.

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY AND MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI JAIRAM RAMESH): I beg to move for leave to introduce a Bill to amend the Agricultural and Processed Food Products Export Development Authority Act, 1985.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Agricultural and Processed Food Products Export Development Authority Act, 1985."

The motion was adopted.

SHRI JAIRAM RAMESH: Sir, I introduce the Bill.

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